



THE HIGH COURT OF KERALA

Ernakulam-682031

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No: **SB 70859/2019**

NOTICE

Sub: State Brief – Selection of Senior and Junior Panels for the year 2020- inviting application-reg.

Advocates practicing in the High Court of Kerala having the qualifications prescribed hereunder and who are desirous of being considered for inclusion in the Senior and Junior Panels of Advocates as State Brief for the year 2020 are requested to submit their application online through the Recruitment Portal of the High Court on or before 31/10/2019. Application received after 31/10/2019 will not be considered for selection. The Senior Panel shall consist of twenty Advocates and Junior Panel consist of twenty five Advocates. Appointment to the Senior and Junior Panels shall be for a period of one year (01/01/2020-31/12/2020). Advocates in the Senior Panel shall be assigned cases before the Division Bench as well as the Single Judge Appeals under the NDPS Act and the Advocates in the Junior Panel shall be assigned cases before Single Judge, except Appeals under the NDPS Act, in the order in which their names are arranged in the respective panel.

QUALIFICATION FOR SELECTION TO THE SENIOR PANEL

1. NO ADVOCATE WHO HAS PUT IN LESS THAN 10 YEARS OF ACTUAL PRACTICE AS ADVOCATE IN THE HIGH COURT SHALL BE ELIGIBLE FOR INCLUSION IN THE SENIOR PANEL
2. NO ADVOCATE SHALL BE ELIGIBLE FOR BEING INCLUDED IN THE SENIOR PANEL IF HE/SHE HAS COMPLETED THE AGE OF 60 YEARS.
3. NO ADVOCATE SHALL BE INCLUDED IN THE SAME PANEL FOR MORE THAN 2 YEARS.

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